

PATNA HIGH COURT

NOTICE

This is hereby informed to all examinee Advocates of Combined 1st & 2nd Advocate-on-Record Examination-2016 that the Admit Cards of the aforesaid Examination have already been dispatched. If anyone does not receive his/her Admit Card till 15th Feb, 2017, he/she can receive Admit Card from A.O.R. Cell, Patna High Court, Patna on 16th & 17th Feb, 2017 at office hour.

Patna High Court,

The 14.02.2017

Handwritten signature
14.2.2017

Registrar (Administration)